

of India dated the 28th June, 1984 regarding extension of period of take over of management of Messrs Apollo Zipper Company Private Limited, Calcutta, beyond five years.

(iv) S.O. 479(E) published in Gazette of India dated the 30th June, 1984 regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years.

(v) S.O. 489(E) published in Gazette of India dated the 6th July, 1984 regarding extension of period of take over of management of Messrs Associated Industries (Assam) Limited, Chandrapur, beyond five years.

(vi) S.O. 491(E) published in Gazette of India dated the 6th July, 1984 regarding extension of period of take over of management of Motor and Machinery Manufacturers Limited, Calcutta, beyond five years.

[Placed in Library. See No. LT-8506/84]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A statement regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the year 1981-82.

(ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in the Library. See No. LT-8507/84]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1982-83.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in the Library. See No. LT-8508/84]

Planning Board (Asiatic Society) Rules 1984

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : I beg to lay on the Table a copy of the Planning Board (Asiatic Society) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 472(E) in Gazette of India dated the 25th June, 1984 under sub-section (3) of section 15 of the Asiatic Society Act, 1984.

[Placed in Library. See No. LT-8509/84]

FINANCIAL COMMITTEES, 1983-84—A REVIEW

SECRETARY-GENERAL : I lay on the Table a copy each of the Hindi and English versions of the Financial Committees, 1983-84—A Review.

[Placed in Library. See No. LT-8510/84]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

(1) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya